

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
Core-3, 6th & 7th Floors, SCOPE Complex, Lodhi Road, New Delhi 110003
Tele No.24361145/Fax No.24360010

No.L-7/145/160/2008-CERC

Dated : 03rd October, 2008

Dear Sir/Madam,

Sub : Oral Hearing on the proposed draft Regulation on Terms and Conditions of Tariff for the tariff period 2009-14.

Reg : Postponement of Oral hearing from 24th October, 2008 to 03rd and 04th November, 2008.

**Ref : (1) Letter No.L-7/145/160/2008-CERC dated 03rd September, 2008; and
(2) Letter No.L-7/25(5)/2003-CERC dated 17th September, 2008.**

The Commission has received a number of requests from the stakeholders for extension of time for submission of their responses to the draft regulation and for extension of date of oral hearing. Last date for submission of responses has already been extended upto 15.10.2008. Further, it has been decided by the Commission to hold oral hearing on two days instead of one day, i.e., on 03rd and 04th November, 2008 as per details given below :

Date	Venue	Timings	Invitees
03.11.2008 and 04.11.2008	Auditorium (Ground Floor), SCOPE Convention Centre, SCOPE Complex, Lodhi Road, New Delhi – 110003	From 1030 Hrs Onwards	Representatives of Central / State Governments / State Utilities / CPSUs / Trading Licensees / Individual Experts / NGOs / Financial Institutions/Consultancy Firms

2. To enable proper arrangements for the hearing, it is requested that the names of proposed participants from your organization may please be communicated to the undersigned latest by 24.10.2008.

3. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-
(Alok Kumar)
Secretary

To